

(b) if so, whether the firing continued in almost all the sectors since August, 1982;

(c) whether Pakistanis kidnapped many Indians in certain areas and also looted the property on the Indian side;

(d) how long the firing continued; and

(e) what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (d) There have been some instances of unprovoked sporadic firing by Pakistani troops in the Poonch area of Jammu and Kashmir during August and September, 1982. No incident of kidnapping of Indians or looting of Indian property has taken place in this area during this period.

(e) Adequate arrangements exist to safeguard the Line of Control in J&K. Whereas major instances of violation are taken up with the Government of Pakistan, minor incidents are attempted to be resolved periodically by holding Flag Meetings of local Commanders.

Army called out in aid of Civil Authorities

158. SHRI JASWANT SINGH: Will the Minister of DEFENCE be pleased to state:

(a) on how many occasions the army was called out in aid of civil authorities in various parts of the country during the last one year; and

(b) what are the details in this regard, State-wise, stating the places and the purpose for which the army was called out?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) During the period 1-10-81 to 30-9-82, the Army

was called out in aid of civil authorities 5 times for the maintenance of law and order, 6 times for the maintenance of essential services, 31 times for undertaking relief in natural calamities, and 61 times for other miscellaneous assistance.

(b) The details are available in the attached statement. (See Appendix CXXIV, Annexure No. 14).

Manufacture of Jaguar Aircraft

159. SHRI ARVIND GANESH KULKARNI:

SHRI SHRIDHAR WASUDEO DHABE.

SHRI RAMESHWAR SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India is cutting back on the manufacture of Jaguars as reported by a news agency from London;

(b) if so, what are the reasons therefor; and

(c) how many Jaguar aircraft were to be assembled and manufactured in India as per the agreement signed earlier?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b) No, Sir.

(c) The agreements envisage a programme for assembly of 45 Jaguar aircraft and a further programme of manufacture.

Pay Commission for Armed Forces Personnel

160. SHRI SURESH KALMADI: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal under Government's consideration to increase the pay and allowances of the armed forces personnel;

(b) whether there is any proposal under Government's consideration to appoint a new pay commission for